

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 197 of 2014

Dated : 29th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Jayaswal Neco Urja Ltd.

... Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the respondent (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R.1

ORDER

The learned counsel for the Respondent No.1 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 25.11.2014 after serving copy on the other side.

Post the matter on **12.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js